Also, prices of Indian basket of crude oil in international market for the period April, 2012 to November, 2012 are given below:

Month	Indian Basket Crude Oil \$/bbl.	Indian Basket Crude Oil Rs./bbl	Exchange Rate Rs./\$
0	Φ/υυι.	K8.7001	K8./p
April-12	117.97	6,111	51.80
May-12	108.05	5,885	54.47
June-12	94.51	5,295	56.03
July-12	100.34	5,568	55.49
August-12	110.07	6,115	55.56
September-12	111.77	6,104	54.61
October-12	109.79	5,821	53.02
November-12	107.87	5,909	54.78

bbl.-barrel.

Regulation of price of petroleum products

1962. SHRI THOMAS SANGMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- whether Government has deregulated the price of petrol;
- (b) whether the Oil Marketing Companies (OMCs) are still incurring losses on the sale of petrol;
 - (c) if so, the reasons therefor;
- (d) whether Government plans to cushion the consumers from the impact of spiraling international prices of crude oil by regulating the price of all petroleum products; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (e) Yes, Sir. In the light of the recommendations made by the Expert Group set up to advise on a viable and sustainable system of pricing of petroleum products under the Chairmanship of Dr. Kirit S. Parikh, the price of Petrol has been made market-determined both at the Refinery Gate and at the Retail Level with effect from 26th June, 2010. Since then, the OMCs take appropriate decision on the pricing of Petrol in line with the international oil prices and market conditions. Even after implementation of the market-determined pricing, OMCs have been making revision in price of Petrol in a guarded manner, at times, absorbing a part of under-recovery themselves.

In order to insulate the common man from the impact of rise in international oil prices and the domestic inflationary conditions, the Government continues to modulate the Retail Selling Price (RSP) of Diesel, PDS Kerosene and Domestic Subsidized LPG resulting in incidence of under-recovery to the OMCs. The OMCs have incurred under recovery of Rs. 1,38,541 crore during 2011-12 and Rs. 85,586 crore during the first half of the current financial year. Based on the Refinery Gate Price effective 1.12.2012, OMCs are incurring under-recovery of Rs. 10.03 per litre on the sale of Diesel, Rs. 30.93 per litre on PDS Kerosene and Rs. 520.50 per 14.2 kg cylinder of Domestic Subsidized LPG.

Export of petrochemical products to Pakistan

1963. SHRI MOHD. ALI KHAN: SHRIMATI T. RATNA BAI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

- (a) whether Indian petrochemical products have made way into Pakistan; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) As regards, three Public Sector Oil Marketing Companies, only Indian Oil Corporation Ltd. (IOCL) has been regularly exporting petrochemicals products to Pakistan namely Linear Alkyl Benzene (LAB), Polypropylene (PP) and Polyethylene (PE). The movement of these products is being done through all three routes *i.e.* road, rail and sea. The details of products exported to Pakistan since 2010-11 are given under: